

COURT - I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 199 of 2011 &
I.A. No. 308 of 2011

Dated : 14th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Himalayan Crest Power Private Limited Appellant (s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Ms. Sampada Narang
Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Sneha Venkataramani for R.2

Appeal No. 170 of 2011

Himalayan Crest Power Private Limited Appellant (s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Ms. Sampada Narang
Counsel for the Respondent(s): Mr. Anurag Sharma &
Ms. Surbhi Sharma for R.1
Mr. Anand K. Ganesan
Ms. Sneha Venkataramani for R.2

ORDER

As agreed by the learned counsel for the parties, Post the
matter for hearing on **23.03.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/VS